

में छप रहे हैं। दिल्ली प्रशासन और स्वयं लाटरी संघ के अधिकारी इस बात को स्वीकार कर रहे हैं इस फर्जीवाड़े में, इस धिनीन काम में सारे के सारे लोग लगे हुये हैं और इसको रोका नहीं जा रहा है।

महोदया, मैं सरकार में यह जानना चाहता हूँ कि जब स्वयं लाटरी के निदेशक कपूर साहब इस बात को स्वीकार करते हैं कि फर्जीवाड़ा चल रहा है, स्वयं लाटरी संघ के अध्यक्ष खुराना साहब इस बात को स्वीकार कर रहे हैं कि इस धंधे के अन्दर बड़ा भारी गोलमाल और घोटाला चल रहा है तो मैं नहीं समझता कि सरकार इस घोटाले के रोकने के लिये, इस फर्जीवाड़े के रोकने के लिये, क्यों नहीं कदम उठाती है। पुलिस क्या दिल्ली के अन्दर इस प्रकार के फर्जीवाड़े को रोकने के लिये क्या कोई कदम नहीं उठा सकती? क्या उसके पास पर्याप्त कानून और सुरक्षा नहीं है? क्या उसके पास पर्याप्त साधन और सुविधायें नहीं हैं जो इस प्रकार खुले आम विज्ञापन देकर लोगों का पैसा हड़प रहे हैं क्या इसको रोका नहीं जा सकता है? क्या सरकार इन बातों पर तब ध्यान देगी, जब, जैसे 10 हजार करोड़ रुपये का बैंक घोटाला हो गया, बेसा ही इसमें होगा। इस तरह के धंधे में जहाँ गरीब लोगों का पैसा जा रहा है, जिसमें 50 हजार करोड़ रुपये प्रति वर्ष घूमता है, उसमें इतना बड़ा घोटाला होने के बाद ही क्या इस सरकार के कान पर जूरेगी? मैं सरकार से मांग करना चाहता हूँ, इन सारे तथ्यों की जानकारी को जाय और फर्जी लाटरियों को बन्द कराने के लिये मजबूत कदम उठाये जायें जिससे इस प्रकार की लूट-खसोट जो मची हुई है, उसको रोका जा सके। आपने जो मुझे बोलने का अवसर दिया, उसके लिये धन्यवाद।

उपसभापति : धन्यवाद। मंत्री जी आप यहाँ हैं। हम लोग 1.30 बजे हाउस एडजर्न करते हैं। आप स्टेटमेंट अभी कर दीजिये।

If the House so agrees, we will have the clarifications after the lunch-hour.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Let the statement also be made after the lunch-hour.

THE DEPUTY CHAIRMAN: Let him make the statement now.

DR. JINENDRA KUMAR JAIN: He may not come back to clarify.

THE DEPUTY CHAIRMAN: No, he will come back.

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट) : मैडम चैयरपर्सन, जो सबाल भाई चतुर्वेदी जी ने उठाया है, उन्होंने 1984 के रायट्स के बारे में कहा। मैं उनके दिल की बात समझ रहा था। मैं उन्हें विश्वास दिलाना चाहता हूँ कि 84 के रायट्स में देर हुई है, इसको मैं भी मानता हूँ कि जब किसी इंसाफ में देर हो जाती है तो इंसाफ में कमी सी नजर आने लगती है। हमने इसकी शुरुआत की है। आप भरोसा रखें, सदन भरोसा रखे कि जिस किसी का भी हाथ 84 के रायट्स में है, इसमें सिख समुदाय की बात नहीं, कई जिम्मेदार नागरिक भी इस बात को महसूस करते हैं कि जहाँ ऐसी घटना घटे और दोगी आदमियों को सजा न दी जाय तो एक जिम्मेदार आदमी को भारी धक्का पहुंचता है। आप भरोसा रखें, सदन भरोसा रखे, हम कोई भी व्यक्ति हो, किसी भी पार्टी से हो, किसी भी समुदाय से ही, उसे बिल्कुल नहीं बख्शा जायेगा, जिसका हार्थ इस घटना में पाया गया है और जिसके खिलाफ कार्यवाही की रिपोर्ट कमिशन ने दी है। यह भरोसा मैं सदन को देना चाहूंगा।

STATEMENT BY MINISTER

**Bomb explosion in Calcutta on
16 March 1993**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): Madam Chairperson, I wish to share the concern of the House on the tragic incident of the explosion that took place

[Shri Rajesh Pilot]
in Calcutta on 16.3.1993. Immediately on learning about the unfortunate incident, I rushed to Calcutta early in the morning yesterday to take stock of the situation with a view to assist the State Government in their efforts. Also, I was keen to come back before the House was adjourned so that I could explain the situation to the House personally. But, unfortunately, the aircraft engine had some problem and we had to make an emergency landing at Lucknow. Mr. Somnath Chatterjee, Member of Parliament, and my colleague, Mr. Ajit Panja, were with me. And it delayed us by one and a half hours and I could land here only at 8.30 or 9 o'clock.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Who was the pilot in the aircraft?

THE DEPUTY CHAIRMAN: Not Mr. Rajesh Pilot.

SHRI RAJESH PILOT: The learned Members of the House would be by now aware of most of the details. However, for placing the facts on record, I would like to give the available details.

On 16th March, 1993 around midnight (at 11.58 PM), a big explosion occurred at shop-cum-residential premises at 266 and 267 Bowbazar Street at Calcutta. One three-storied and one two-storied building were demolished in this explosion. Damage to walls; doors and windows of four adjoining houses was caused resulting in the death of 62 persons and injuries to 92 persons. Of these 45 have been hospitalised and 47 have been discharged after first-aid. Out of 45 hospitalised persons; condition of 16 persons is serious. I visited the hospital along with the Chief Minister of West Bengal and met the injured persons. Later, I visited the site where this incident had taken place. I also held detailed consultations with the Chief Minister of West Bengal; senior Government and police officials and assured full sup-

port of Government of India as may be required.

Rescue operations are still continuing with the help of the police; Central Para-Military Forces and Army; fire-fighting units and civil defence personnel.

Special efforts are being made to provide proper medical care to the injured persons. Relief is being provided to the people who have been evacuated from the area and other affected persons.

A team of experts on the Bombay pattern; which is investigating at Bombay; is being sent and various agencies and discipline were sent to Calcutta to ascertain the cause of explosion. In addition to the above, experts of agencies located in Calcutta are also assisting in the investigations.

Additional para-military forces are also being made available to the State Government.

Two persons have been arrested so far. Investigation is in progress.

I can understand the anxiety of the House to know whether there is a linkage between the explosions that took place in Bombay and in Calcutta. The investigations are still in progress and every possible aspect is being looked into, and, as such; it is not possible at this stage to give any definite conclusion on this. The impression; however; which I got on the basis of my discussions with the State Government officials and the injured people that nothing appears to have come to notice so far establishing linkage between the two incidents as yet. Nothing; however, can be ruled out at this stage. Why I mentioned this here is because I have visited both the sites. I had gone to Bombay and I have seen these explosions and I have seen how strong devices were used. The

bomb blast was around 200 yards. The other buildings were equally affected and their doors and walls were damaged. But that was not the case here. When I was talking to the people, they were saying:

‘सल्फर का मक्क चाया था

Some people said, they say a lighting sort of spark. Seeing the damage in the next building, only one room was affected. This is my personal view after visiting both the sites that it is not on that line. But since the investigation is on, I don't rule out anything till we reach the right clue.

State Governments all over the country have been asked to maintain maximum vigil and alert and to step up security measures to the fullest. They have been advised to establish control Rooms right upto district levels for round-the-clock monitoring.

On return from Calcutta which was delayed due to technical snag, I visited two States viz., Madhya Pradesh and Gujarat to review the situation with the State Government officials. I propose to visit other States in the next few days, for ensuring better interaction and fullest cooperation from the Centre to the States to face this challenge of disruptive forces. Thank you.

THE DEPUTY CHAIRMAN: Now, I adjourn the House for lunch till 2.30 p.m. We will take up the clarification when we assemble at 2.30 p.m.

The House then adjourned for lunch at thirty-four minutes past one of the clock.

The House reassembled after lunch at thirty-four minutes past two of the clock. **The Vice-Chairman (Shri Md. Salim)** in the Chair.

THE VICE-CHAIRMAN (SHRI M.D. SALIM): Now I will take up clarifications on the statement made by the Minister of State in the Ministry of Home Affairs, Shri John Fernan-
deg.

SHRI JOHN F. FERNANDES (Goa): Mr. Vice-Chairman, Sir,...

SHRI JAGESH DESAI (Maharashtra): Mr. Vice-Chairman, yesterday I raised a matter regarding the gas-leak in Kalyan and the Home Minister assured us that the information would be collected and a statement, or whatever it was I cannot say, would be made in the House. In the morning also I raised it... (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): But there is no such information from the Government.

SHRI JAGESH DESAI: We want information. I would like to know whether the Minister is going to make a statement, because this is a question of negligence on the part of industries and ten innocent lives have been taken away. The report which has appeared in the press in Bombay is... (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): You have already raised it. The moment we have information from the Ministry of Parliamentary Affairs, we will let you know.

SHRI YASHWANT SINHA (Bihar) Mr. VICE-CHAIRMAN, the Government should respond... (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please, one minute.

SHRI YASHWANT SINHA: Sir, Mr. Jagesh Desai has been raising it. The House has been agitated about it. The Government should respond.

THE VICE-CHAIRMAN (SHRI MD. SALIM): That is an important issue, of course.

SHRI VITHALRAO MADHAV-RAO JADHAV (Maharashtra): Mr. Vice-Chairman, after the Bhopal tragedy, do we want the same kind of crisis to happen in Bombay city? Bombay is already burning because

[Shri Vithalrao Madhaurao
Jadav]

of the bomb blasts and so many other things that had happened there. If the gas leakage is there and if the industries behave in this fashion the poor people will loss their lives. It is very essential that the Home Minister should come forward. The Home Minister has already assured that he would come... (Interruptions)

.. I want the hon. Minister to make a statement. (Interruptions)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Minister.

श्री राम नरेश यादव (उत्तर प्रदेश) :
महोदय... (व्यवधान) इसलिए सरकार को
निर्देश दें कि सरकार इस बारे में जानकारी
दे।... (व्यवधान) कोई गंभीर घटना हो
जाए तो उसकी जानकारी देनी चाहिए।
... (व्यवधान)

उपसभाध्यक्ष (श्री मोहम्मद सलीम) :
आप मंत्री जी को सुनना चाहते हैं...
(व्यवधान) प्लीज, सिट डाउन।...
(व्यवधान) प्लीज, आप बठिए।...
(व्यवधान)

SHRI MENTAY PADMANABHAM
(Andhra Pradesh): This issue has
been going on for the last two days.
(Interruptions)...

THE VICE-CHAIRMAN (SHRI
MD. SALIM): You need not repeat
it. Please sit down.

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI RAJESH PILOT): Mr.
Vice-Chairman, Sir, I don't know what
my senior colleague, Mr. Chavan, has
assured the House. I will assure the
hon. Member that we will see to it
that the assurance is implemented at
the earliest.

STATEMENT BY MINISTER

Bomb explosion at Calcutta on the
16th March, 1993—contd.

SHRI JOHN F. FERNANDES
(Goa): Mr. Vice-Chairman, Sir, I
have to commend the hon. Minister
for coming to the House... (Inter-
ruptions)...

SHRI JAGESH DESAI (Maharash-
tra): It is negligence, total negli-
gence. (Interruptions)

THE VICE-CHAIRMAN (SHRI
MD. SALIM): Mr. Jagesh Desai,
this is also an important issue. This
is clarification on the statement made
by the Minister on the Calcutta bomb
blast. (Interruptions)... Let the
clarifications be taken up. The mo-
ment the Government is ready with
a statement, we will announce it.
There is no problem.

SHRI JOHN F. FERNANDES: Mr.
Vice-Chairman, I was saying that I
have to compliment the hon. Minis-
ter for giving first-hand information
to this House because the hon. Min-
ister himself has visited the place.
Still there are many doubts. I hope
the hon. Minister will clarify them.
It was mentioned that there was no
similarity between the explosions
which took place in Bombay and Cal-
cutta. It is presumed that the explo-
sion in Bombay was caused by RDX
substance which was imported to this
country. The explosion in Calcutta
was caused by some crude bomb. The
hon. Minister said that they had not
established any link between the two
explosions. The Minister has mention-
ed that two buildings situated in
plots 226 and 227 had come down.
The Minister has also mentioned
that two people had been arrested.
May I know from the hon. Minister
whether these people are the owners
of the plots of land. I would like to
know whether there is any conspi-
racy, taking advantage of the bad
situation in the country, by these
house-owners to evict the tenants and
take free possession of these build-
ings. The Minister has not mention-